

C. A. T. Bench, JAIPUR

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Date of Order	Orders
19883 Read copy 23/5/93	OA 906/82 Sh. R.N. Mathur, Brief Holder on behalf of Sh. Akhil Simla, Counsel for the applicant. The brief holder seeks permission to withdraw the OA with liberty to file fresh OA. The OA is accordingly dismissed as withdrawn with permission to file fresh OA, if so advised. G. Krishna Gopal Krishna Member (Judl.) (B. B. Mahajan) Member (Adm.) Copy sent to the comp no 1 on vide 6/16 Date 1-9-93